

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A.No.390/2007**

**DATED MONDAY THE 17TH DAY OF DECEMBER, 2007**

**CORAM : HON'BLE DR K.B.S.RAJAN, JUDICIAL MEMBER**

G.R.Chandalekha  
Post Graduate Teacher (English),  
Kendriya Vidyalaya, Adoor  
Pathanamthitta District,  
Residing at Kelleekal House,  
Karuvetta Adoor P.O.  
Pathanamthitta District, ... Applicant

By Advocate Mr.T.C.G.Swamy

V/s.

- 1 The Commissioner,  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area, Shahid Jeet Singh Marg,  
New Delhi
- 2 The Education Officer  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area, Shahid Jeet Singh Marg,  
New Delhi
- 3 The Principal,  
Kendriya Vidyalaya  
Adoor PO, Pathanamthitta
- 4 Smt. Valsa Isac  
Post Graduate Teacher (English),  
Kendriya Vidyalaya, BEML Nagar, Kolar,  
Karnataka ... Respondents

By Advocate Mr.Thomas Mathew Nellimoottil



This OA having been heard on 17th December,2007, the Tribunal on the same day delivered the following:-

(ORDER)

Hon'ble Dr.K.B.S.RAJAN, JUDICIAL MEMBER

By virtue of the latest order dated 29<sup>th</sup>/30<sup>th</sup> November, 2007 whereby the applicant stands posted to K.V., Calicut, counsel for applicant submits that this case can be closed.

Accordingly OA is closed.



DR.K.B.S.RAJAN  
JUDICIAL MEMBER

abp